

**COURT NO. 26**  
**THE HONOURABLE JUSTICE DR V R K KRUPA SAGAR**

**To be Heard on Thursday The 13th day of April 2023(AT 10:30 AM - PROCEEDINGS THROUGH PHYSICAL MODE)**

**(CAUSE LIST MOTION HEARING)**

<b>SNO</b>	<b>CASE</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b><u>FOR ADMISSION</u></b>				
1	SA/168/2023 IA 1/2023 IA 2/2023	KOCHIRI RAJA SHEKAR	EDARA NAGESWARA RAO	GUNTUR
2	SA/170/2023 IA 1/2023 IA 2/2023	BALAI AH B		YSR KADAPA
3	SA/171/2023 IA 1/2023	KOCHIRI RAJA SHEKAR		GUNTUR
4	SA/172/2023 IA 1/2023 IA 2/2023	BALAI AH B		YSR KADAPA

HIGH COURT OF ANDHRA PRADESH

**COURT NO. 26**  
**THE HONOURABLE JUSTICE DR V R K KRUPA SAGAR**

**To be Heard on Thursday The 13th day of April 2023(AFTER MOTION LIST - PROCEEDINGS THROUGH PHYSICAL MODE)**

**(DAILY LIST)**

<b>SNO</b>	<b>CASE</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b>FOR PRONOUNCEMENT OF JUDGMENT</b>				
5	CRLA/685/2010 IA 1/2023 IA 3/2010(CRLAMP 15297/2010)	CHANDRA SEKHAR ILAPAKURTI	PUBLIC PROSECUTOR (AP)	GUNTUR
<b>ADMISSION</b>				
6	SA/94/2021 IA 1/2021 IA 1/2022 IA 2/2021	K A NARASIMHAM		CHITTOOR
7	SA/474/2021 IA 1/2021	K V S VISHNURAM		CHITTOOR
8	SA/490/2022 IA 3/2022 IA 1/2022 IA 2/2022	DASARI S V V S V PRASAD	T V JAGGI REDDY	EAST GODAVARI
9	SA/548/2022 IA 3/2022 IA 2/2022	T LAKSHMI NARAYANA	P RAJASEKHAR	KURNOOL
10	SA/40/2023	SRINIVASULU P		KRISHNA
11	SA/52/2023 IA 3/2023 IA 2/2023	ARAVALA RAMA RAO		SRIKAKULAM
12	SA/61/2023 IA 1/2023 IA 2/2023 SA/14/2023	P A SESHU	A RAVI SHANKAR TOTA TEJESWARA RAO	KRISHNA
13	SA/14/2023 IA 1/2023	P A SESHU	A RAVI SHANKAR	SRIKAKULAM
14	SA/64/2023 IA 1/2023	N VIJAY	PONNADA SREE VYAS E V V S RAVI KUMAR	VISAKHAPATNAM
15	SA/71/2023 IA 1/2023 IA 3/2023 IA 2/2023	MARELLA RADHA		GUNTUR
16	SA/72/2023 IA 1/2023 IA 2/2023	M R S SRINIVAS	M BALASUBRAHMANYAM	VISAKHAPATNAM
17	SA/74/2023 IA 2/2023	T D PANI KUMAR	P GANGA RAMI REDDY	SPS NELLORE
18	SA/75/2023 IA 1/2023	A SYAM SUNDAR REDDY	KAMBHAMPATI RAMESH BABU	CHITTOOR
19	SA/76/2023 IA 1/2023	KAVITHA GOTTIPATI	CH NAGENDRAMU	PRAKASAM
20	SA/86/2023 IA 1/2023 IA 3/2023 IA 2/2023	RAM BABU DEVAVARAPU		VISAKHAPATNAM
21	SA/117/2023 IA 1/2023	S SATYANARAYANA MOORTHY		GUNTUR

22	SA/155/2023 IA 1/2023	T D PANI KUMAR	MURALI LINCOLN	SPS NELLORE
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**INTERLOCUTORY**

23	SA/970/2016 IA 1/2016(SAMP 2514/2016) IA 1/2023	C.PANINI SOMAYAJI	GHANTASALA UDAYA BHASKAR PENUMAKA VENKATA RAO	KRISHNA
24	SA/1534/2018 IA 1/2019 IA 1/2018	T V JAGGI REDDY	S PRANATHI	CHITTOOR
25	CMA/128/2022 IA 1/2022	GEETHA MADHURI N S	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL)	GUNTUR
26	CMA/402/2022 IA 2/2022	S S BHATT	B S N NAIDU	YSR KADAPA
27	SA/567/2022 IA 1/2022	M CHINNAPA REDDY	P NARAHARI BABU	ANANTAPUR

**FOR HEARING**

28	CMA/158/2022 IA 1/2019	T SREEDHAR	P NAGENDRA REDDY	PRAKASAM
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**PART-HEARD CASES**

29	CRP/145/2020 IA 1/2022 IA 1/2020 CRP/256/2020 CRP/257/2020 CRP/259/2020	E V V S RAVI KUMAR	M BALASUBRAHMANYAM	VISAKHAPATNAM
30	CRP/256/2020	E V V S RAVI KUMAR	M BALASUBRAHMANYAM	VISAKHAPATNAM
31	CRP/257/2020 IA 1/2020	E V V S RAVI KUMAR	M BALASUBRAHMANYAM	VISAKHAPATNAM
32	CRP/259/2020	E V V S RAVI KUMAR	M BALASUBRAHMANYAM	VISAKHAPATNAM